

\* **HIGH COURT OF DELHI : NEW DELHI**

+ **WP (C) No. 14071/2009**

% Judgment decided on : 7<sup>th</sup> July, 2010

Sandeep Rana & Ors. ....Petitioners  
Through: Mr. Ajay Kumar, Adv.

Versus

Delhi Subordinate Services  
Selection Board .....Respondent  
Through: Mr. S.Q. Kazim with Mr. Alim  
Mizaj and Mr. Haris Usmani, Advs.

Coram:

**HON'BLE MR. JUSTICE MANMOHAN SINGH**

1. Whether the Reporters of local papers may be allowed to see the judgment?
2. To be referred to Reporter or not?
3. Whether the judgment should be reported in the Digest?

**MANMOHAN SINGH, J.**

For orders see judgment dated 7<sup>th</sup> July, 2010 passed in

WP (C) No.11522/2009.

**MANMOHAN SINGH, J.**

**JULY 07, 2010**